

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NEESA AGRITECH AND FOODS LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Neesa Agritech and Foods Limited U01110GJ1994PLC023697
2. Address of the registered office	Block No. 279p, Panchratna Industrial Estate Changodar, Taluka- Sanand, Dist- Ahmedabad, Gujarat-382213.
3. URL of website	N.A.
4. Details of place where majority of fixed assets	Ahmedabad
5. Installed capacity of main products/ services	Not Ascertained
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending request to Resolution Professional at neesaagri.insol@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending request to Resolution Professional at neesaagri.insol@gmail.com
10. Last date for receipt of expression of interest	25 August 2023 (1 st extension)
11. Date of issue of provisional list of prospective resolution applicants	4 September 2023
12. Last date for submission of objections to provisional list	9 September 2023
13. Process email id to submit EOI	neesaagri.insol@gmail.com



CA Premraj Ramratan Laddha

Resolution Professional for Neesa Agritech and Foods Limited

IBBI Registration No: **IBBI/IPA-001/IP-P00060/2017-18/10138**

Address: 304, Abhijit-3, Mithakhali, Law Garden

Road, Ellis Bridge, Ahmedabad (Guj.) 380006

E-mail Id: premladdha@yahoo.com

Date – 08.08.2023
Place - Ahmedabad

